

Sardar Majithia: I need not give that assurance. That assurance was given on the floor of this House in the course of the debate which took place here just recently.

Shri D. C. Sharma: Is it not a fact that the Prime Minister has stated that the Second Five Year Plan is going to be a flexible Plan, and since the Plan is flexible, is it not a fact that the defence budget may be augmented in view of the new conditions that arise?

Sardar Majithia: Yes, Sir. You are perfectly correct in your assumption.

Mr. Speaker: The hon. Deputy Minister should always address the Chair.

Sardar Majithia: Yes, Sir. It is perfectly correct that in case the Government feels that the country needs to spend more money on defence it will certainly come forward without the slightest hesitation in asking for more money.

Shri Sivamurthi Swami: Taking into consideration the fact that Pakistan is receiving modern war equipments from USA, may I know whether the Government is seeking the technical help from the other camp, that is, the USSR, to manufacture the modern equipments of war, including jets (war planes and other implements, and if so, may I know whether any preliminary consultations are being held in that direction?

Sardar Majithia: That does not arise at the moment, because, to begin with, we are doing our best to come up in our technical knowledge. The technical development in the country and the industrial development go hand in hand, and as they go up, they automatically strengthen the production of material.

CENTRAL FOOD TECHNOLOGICAL
RESEARCH INSTITUTE

*1624. **Shri Siddananjappa:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether it is a fact that the Central Food Technological Research Institute has presented a memorandum

to the Mysore City Municipal Council, explaining the possibilities of starting various small-scale and cottage industries in the city; and

(b) if so, whether the Mysore Government have approached the Central Government for financial assistance to implement the scheme?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) No, Sir.

Shri Siddananjappa: May I know the reasons for not considering the proposals sent by the Mysore Government?

Dr. K. L. Shrimali: I am not aware that the Central Government received any request from the Mysore Government with regard to assistance. Some assistance was given by the Ministry of Commerce and Industry but not for that particular project.

PROTECTIVE FOODS

*1627. **Shri Gidwani:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) how it is proposed to popularise multi-purpose protective food products in the rural areas; and

(b) the contents and nutrition value of such food?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix IX, annexure No. 33].

Shri Gidwani: It is mentioned in the statement that the Council of Scientific and Industrial Research propose to popularise the multi-purpose protective food in rural and urban areas through the agencies such as Meals for Millions Associations, Central Social Welfare Board, Community Projects, etc. Is it proposed to distribute this protective food free or are the people going to be charged for it?

Dr. K. L. Shrimali: With regard to that question, no definite policy has been laid down, but we are expecting that at least for school children this food will be distributed free.

Shri Gidwani: It is stated in the statement that the food consists of processed de-oiled groundnut flour and roasted pulses with added minerals and vitamins. May I know whether it will be available in the market for public consumption and what will be its cost compared to the ordinary food?

Dr. K. L. Shrimali: After a year, we propose to make it on a large scale. I am afraid I cannot give the exact cost now and say how it will compare with other kinds of food, but it will be much cheaper.

Shri V. P. Nayar: May I now what is the deficiency, as calculated in terms of calories, in our food which is now available to the students and which is tried to be met by the supply of the multi-purpose protective food? May I also know whether any calculations have been made before this supply was proposed?

Dr. K. L. Shrimali: Yes, Sir. Detailed calculations have been made. But I cannot give those details now. However, this food will meet some of the deficiencies in vitamin A and B complex, proteins and all kinds of things.

Shri V. P. Nayar: May I know whether the Government are aware that mostly in South India, the school-going students are showing visible symptoms of malnutrition on account of various causes and, if so, whether this protective food offered will meet at least most of those nutritional disorders?

Dr. K. L. Shrimali: Yes, Sir. That is why this product has been devised. It will meet most of the deficiencies and as soon as this product is produced, first priority will be given to school children. School children not only in the South but all over the country are suffering from malnutrition.

Shri S. C. Deb: In regard to this nutrition value in food, may I know whether there is any scheme included

in the Second Five Year Plan and may I know how it is going to be distributed among different States.

Dr. K. L. Shrimali: That is a much wider question. I shall need notice.

दिल्ली मतदाता-सूची

*१६२८. श्री पी० एल० बारपाल : क्या बिधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में झोपड़ियों में रहने वाले लाखों व्यक्तियों के नाम मतदाता-सूची में नहीं हैं; और

(ख) क्या अगले चुनाव के पहले ऐसे व्यक्तियों के नाम मतदाता-सूची में सम्मिलित किये जाने की आशा है ?

बिधि-कार्य मंत्री (श्री पाटस्कर) : (क) नहीं

(ख) सवाल पैदा नहीं होता।

श्री पी० एल० बारपाल : क्या यह सही है कि मतदाता सूची तैयार करने वाले कर्मचारी पूर्व सूची को देख कर ही और उनके निशान लगा कर सूचियां तैयार करते हैं और जो लोग अब बालिग हो गये हैं अर्थात् २१ वर्ष के हो गये हैं, उनके नये नामों को अंकित नहीं करने हैं ?

श्री पाटस्कर : हमारा जो एलेक्शन का स्टाफ है वह सब जगह जाता है, चाहे वह झोपड़ी ही क्यों न हो, और सबका नाम दर्ज करता है। किसी का भी नाम लिस्ट में से निकलता नहीं है।

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि जो मजदूर लोग होते हैं उनके काम पर चले जाने के कारण उनके नाम मतदाता सूची में आने से वंचित हो जाते हैं, और क्या उनके नामों को मतदाता सूची में लाने के लिये सरकार कोई प्रयत्न कर रही है ?

श्री पाटस्कर : सरकार की इन्फार्मेशन है कि सरकारी कर्मचारी हर तरफ जाते हैं और अगर कोई नहीं मिलता है तो दोबारा उसकी तरफ जाते हैं। यह भी हमारी इन्फार्मेशन है कि जो लोग झोपड़ियों में रहते हैं उनमें से करीब ७५,००० आदिमियों का नाम हमारी मतदाता लिस्ट में है।